

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2707
ANSWERED ON:12.03.2010
EMPLOYMENT SCHEME FOR WIDOWS
Gorakhnath Shri

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether there is any scheme for providing employment to the children of a widow;
- (b): if so, the details thereof;
- (c): if not, the reasons therefor;
- (d): whether the Government proposes to launch any new scheme other than widow pension for the widows in rural areas so as to provide employment to the widow; and
- (e): if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): No, madam.
- (b): Does not arise.
- (c): Under the Ministry there are two shelter based schemes, namely, Swadhar and Short Stay Homes in which children of the widows up to age of 18 years having no societal and economic support can stay with their mothers and avail the benefits of shelter, food and medical care etc. Also to cover the children of the widows, there are two other schemes namely, Integrated Child Protection Scheme and Scheme for Welfare of Working Children in Need of Care and Protection.
- (d) & (e) : No, Madam. However, this Ministry is administering the scheme namely Support to Training and Employment Programme for Women(STEP) under which skill upgradation training is provided to assetless and marginalized women including widows to facilitate sustainable employment for them.